

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 1195 of 1996

and

OA No. 40 of 1997

Wednesday, this the 5th day of February, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

OA No. 1195/96:

1. M. Varghese, Tradesman.G,
Vikram Sarabhai Space Centre,
Trivandrum
S/o Mathunni, Avittom, V.P. IV 126 A,
Manikanteswaram (PO), Vattiyoorkavu,
Thiruvananthapuram.
2. Mathew Varghese, Senior Technician-A,
VSSC, Trivandrum, S/o A.G. Varghese,
30/229, Kallummudu, Anayara (PO),
Thiruvananthapuram.
3. I.R. Venugopal, Tradesman.G,
VSSC, Trivandrum,
S/o Raghavan Achary, 'Sariga',
TC.10-2100(2), Kanjirampara,
Vattiyoorkavu, Thiruvananthapuram.
4. P. Somanathan Pillai, Tradesman.F,
VSSC, Trivandrum,
S/o Parameswara Kurup, Thamburu,
TC.17-1273(1), Vivekananda Nagar,
Pangode, Thiruvananthapuram.
5. V. Prabhakaran, Tradesman.G,
VSSC, Trivandrum
S/o V. Kanarakutty, Geetha Bhavan,
TC 8/958, Arayalloor,
Thirumala, Thiruvananthapuram.
6. T.M. Muraleedharan Pillai,
Senior Technician.A, VSSC, Trivandrum
S/o P. Madhavan Pillai, Thamarappallil,
Malamoottil Lane,
Vattiyoorkavu, Thiruvananthapuram.
7. R. Sadasivan, Tradesman.G,
VSSC, Trivandrum
S/o K. Raghavan, Munnummukkil Veedu,
Pravachambalam,
Nemmom PO, Thiruvananthapuram.



8. T. Rangaswamy Achary, Tradesman.F,
VSSC, Trivandrum
S/o N.Thiraviam Achary, Santhi Bhavan,
Panickers Lane,
Sasthamangalam, Thiruvananthapuram.
9. R.P.Damodaran Nambiar, Tradesman.F,
VSSC, Trivandrum
S/o Govindan Nambiar,
TC. 17/1486 Kailas Nagar,
Chengallore,
Poojappura, Thiruvananthapuram.
10. V.Sasidharan, Senior Technician.A,
VSSC, Trivandrum
S/o Velappan, Sahrudaya Ghamum,
Peyad, Thiruvananthapuram.

.. Applicants

By Advocate Mr. PS Vasavan Pillai

Versus

1. The Union of India represented by
the Finance Secretary,
Government of India, New Delhi
Pin - 110 002
2. The Secretary, Department of Space
(Chairman, Indian Space Research
Organisation) Anthariksha Bhavan,
Bangalore - 94
3. The Director,
Vikram Sarabhai Space Centre,
Thumpa, Thiruvananthapuram-695022. .. Respondents

By Advocate Mr. CN Radhakrishnan

OA No. 40/97:

1. Co-ordination of Space Technicians
(Cost), Vikram Sarabhai Space Centre,
Thiruvananthapuram, represented by
its President K. Unnikrishnan Nair.
2. V. Sivanandan, S/o Velayudhan,
Tradesman 'F',
Vikram Sarabhai Space Centre,
Thiruvananthapuram. .. Applicants

By Advocate Mr. PS Vasavan Pillai

Versus

1. The Union of India, represented by
the Finance Secretary,
Government of India,
New Delhi - 110 002.

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2. The Secretary, Department of Space
(Chairman, Indian Space Research
Organisation), Anthariksha Bhavan,
Bangalore - 94

3. The Director,
Vikram Sarabhai Space Centre,
Thumpa, Thiruvananthapuram,
Pin - 695 022.

.. Respondents

By Advocate Mr. CN Radhakrishnan

The applications having been heard on 5-2-1997, the
Tribunal on the same day delivered the following:

ORDER

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants who are Tradesmen 'F' in the Vikram
Sarabhai Space Centre, Trivandrum are aggrieved by the
fact that certain categories such as Assistant 'B' in
the Indian Space Research Organisation, who were for
long on the same scale of pay as applicants were, have
been granted upgradation of scale of pay, while in their
case such upgradation of scale of pay was not granted.
They pray that the Tradesman 'F' category may be placed
in the scale of pay of Rs.1640-2900 which is the scale
of pay applicable to Assistant 'B' with effect from
1-1-1986 with consequential benefits. In OA No. 1195/96,
however, we find categories other than Tradesman 'F' as
applicants and some of them perhaps were already drawing
the scale of pay of Rs.1640-2900. Learned counsel for
applicants submits that in their case the relief prayed
for is that the scale of pay should be granted to them
with effect from an earlier date, viz. 1-1-1986.



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2. The respondents have stated that the Tradesman 'F' and several other categories like Technical Assistant 'B', Scientific Assistant 'B', Assistant Foreman, Tradesman 'B' and Agricultural Supervisor 'C' were carrying a pre-revised scale of Rs.470-750 with a corresponding revised pay scale of Rs.1400-2600. The pay scale of Assistant 'B', however, was revised to Rs.1400-2600 as a result of the IVth Pay Commission recommendations. Comparison of Tradesman 'F' of the Organisation with that of Assistants/Stenographers of CSIR having different pay scales and varying duties and responsibilities was not fair.

3. We consider that the comparison of the nature of duties and responsibilities of the applicants with that of categories like Assistants is best left to an Expert Body. The pay scales which are to be fixed for each category cannot be determined on the basis of the pleadings before us. We find that applicants have made representations A-7 in OA No. 1195/96 and A-8 in OA No. 40/97. We find that these representations have been addressed to the Secretary, Department of Space/Chairman, Indian Space Research Organisation. Learned counsel for respondents submits that the proper person who should consider these representations is the Director, Vikram Sarabhai Space Centre, Trivandrum (3rd respondent in both the applications).

4. Applicants may supplement A-7 and A-8 representations referred to above with a more detailed representation. They may do this within one month from

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today. If such a representation is made, the third respondent will consider it and pass appropriate orders thereon within two months of the date of receipt of the supplementary representation.

5. Applications are disposed of as aforesaid. No costs.

Dated the 5th of February, 1997

Sd/-
AM SIVADAS
JUDICIAL MEMBER

Sd/-
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

CERTIFIED TRUE COPY

Date 10.2.97

Deputy Registrar

[Signature]

